

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : GWALIOR**

**Civil Contempt Petition No.202/00023/2017**

(in OA 202/01052/2015)

Gwalior, this Thursday, the 10<sup>th</sup> day of May, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Bal Kishan Pal S/o Shri Amar Singh, Aged : 42 years,  
Occupation : Unemployed, R/o Gram Behta, Morar, District :  
Gwalior (M.P.) 474006, 9926455550 **-Petitioner**

**(By Advocate – Shri D.P. Singh)**

**V e r s u s**

1. Shri Dilip Dureha, The Vice Chancellor, Laxmibai National University of Physical Education, Race Course Road, Gwalior (M.P.) – 474002.
2. Shri Vijay Goyal, The Chairman, Laxmibai National University of Physical Education, Race Course Road, Gwalior (M.P.) – 474002.
3. Shri V.K. Pandey, The Registrar, Laxmibai National University of Physical Education, Race Course Road, Gwalior (M.P.) – 474002 **-Respondents**

**(By Advocate – Shri Deepak Chandna)**

**O R D E R (O R A L)**

**By Ramesh Singh Thakur, JM.**

The respondents/contemnors have filed response to the Contempt Petition.

**2.** It has been submitted in Para 4 that the respondents/contemnors have considered the case of the petitioner and upon consideration, the case of the applicant has been rejected vide order dated 12.10.2017 (Annexure R-3).

**3.** It is observed that our order dated 19.11.2015 has been duly complied with by the respondents/contemnors. Furthermore, the petitioner has also filed O.A No.202/00467/2018 against the order dated 12.10.2017 (Annexure R-3).

**4.** Resultantly, there is no intentional disobedience of our order. Hence, this CCP is closed. Contemnors are discharged of the notice of contempt.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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